

tee of the Houses consisting of 30 members; 10 members from this House, namely:—

1. Shri Kapil Verma
2. Miss Saroj Khaparde
3. Shri S. S. Ahluwalia
4. Shri Prabhakar B. Kore
5. Dr. Jinendra Kumar Jain
6. Dr. R.K. Poddar
7. Shri J.S. Raju
8. Dr. Narredy Thulasi Reddy
9. Shri Dineshbhai Trivedi; and
10. Shri Mohinder Singh Lather

and 20 members from the Lok Sabha;

that in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

that the Committee shall make a report to this House by the first day of the 158th Session of the Rajya Sabha; and

that this House recommends to the Lok Sabha that the Lok Sabha do join in the said joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Committee.

- (iii) 'I am directed to inform the Lok Sabha that the Cantonments (Amendment) Bill, 1990, which was passed by the Lok Sabha at its sitting held on the 28th December,

1990, has been passed by the Rajya Sabha at its sitting held on the 7th January, 1991, with the following amendment:—

Clause I

That at page 1, line 3, for the figure "1990" the figure "1991" substituted

I am, therefore to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House.'

16.22-3/4 hrs.

CANTONMENTS (AMENDMENT) BILL,
1991

Returned by Rajya Sabha with Amendment

[English]

SECRETARY GENERAL: Sir, I lay the Table the Cantonments (Amendment) Bill, 1991, as returned by Rajya Sabha with amendment.

16.23 hrs.

ESTIMATES COMMITTEES

Eleventh Report and Minutes

[English]

SHRI JASWANT SINGH (Jodhpur): I beg to present the Eleventh Report (Hindi and English versions) of the Estimates Committee on Ministry of Finance, Department of Economic Affairs (Banking Division)—Manpower Requirements in the Nationalised Banks and Minutes of the sittings of the Committee relating thereto.